




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/230/2018
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.DEVARAJ & 1
NAME OF THE RESPONDENT(S) : HDFC BANK LTD (SEVENTH VISION (I) PVT LTD)
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	D. PERUMAN SARANYAN	petitioner	
2.	A. VIJAYA for M/s. King & Partridge	Counsel for Respondent	
3.	RATAN KRISHNAMOORTHY for Vidya Shankar	Counsel for Respondent	

ORDER

Counsel for Petitioner present. Counsel for Respondents present and prayed time for filing counter in CAs. At request, time is enlarged. **Put up on 18.09.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)